GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:755 ANSWERED ON:02.03.2010 SMART CARDS FOR DRIVING LICENCES AND REGISTRATION OF VEHICLES Adsul Shri Anandrao Vithoba

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Union Government has taken any decision at the Transport Development Council meeting of all States to introduce smart cards in a uniform format for driving licences and registration of vehicles across the country;

(b) if so, the details thereof;

(c) whether all the States have agreed to the proposal; and

(d) if so, the time by which the smart cards are likely to be introduced/issued.

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS(SHRI MAHADEO SINGH KHANDELA)

(a) & (b): Central Motor Vehicles Rules,1989 provides for issuance of smart-card based driving licences and registration certificates of vehicles, based on a standardized software which was developed and made available by Central Government to all the States/UTs. As per Central Motor Vehicles Rules,1989,the States have been empowered to prescribe the date from which such smart-card based driving licences and registration certificates shall be issued.

(c) & (d): As per the information available with this Ministry,14 States/UTs namely Andhra Pradesh, Assam,Bihar, Chandigarh, Delhi, Gujarat, Jammu & Kashmir, Jharkhand, Karnataka, Madhya Pradesh, Maharashtra, Manipur, Nagaland and Orissa have started issuing Smart Card based registration certificate/driving licence. In the meeting of Transport Development Council held on 5-02-2010 all the States/UTs were requested to implement the scheme as early as possible.